

advances made by State Bank Group, Nationalised Banks and other Scheduled Commercial Banks to small scale industries in Uttar Pradesh during the 5-year period 1974—73 ii given in the Annexure [See Appendix CXIV, Annexure No. 80]

Showins: of files of the Ministry to MJPs.

901. SHRI BHUPESH GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Shri Kamalnath, MP. and/or Shri Sanjay Gandhi, M.P. wanted to ba shown some of the tiles in this Ministry; and

(b) if EO, whether such files were showii to any of them?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) No, Sir.

(b) Does not arise.

902. *iTransferred to the 2nd July, 1980'.*

Increase in rate of entry ticket for dfomestic and international airports

203. SHRI GURUDEV GUPTA:
SHRI SAWAISINGH SISO-
DIA: SHRIMATI HAMIDA HABI-
BULLAH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whet'ier Government have recently increased the rate of the entry ticket to, the domestic and inter-n.itional airpurts in the country; and

(b) if so, wliat are the details there, of?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND . CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) and (b) The rate of entry ticket to the International Airports of Bombay and

Delhi only has been increased froai Rs. 2 to Rs. 3 with effect from May, 1980.

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†WPITTEN ANSVVT:RS TO STABREi* I
AND UN.STARRED QUESTIONS SET FOR
THE Z5TH JUNE, 1980

Gelebmti»n of Hijri Era

*241. SHRI SYED SHAHABUDDIN: I Will the Minister of EDUCATION be pleased to state:

(a) whether there is any proposifl under Government's consideration to celebrate the 1500th anniversary o^ the Hijri era on a national level;

(b) if so, what are the details i» I thig regard;

(c) whether Government also pr«-I pose to facilitate and assFst IJarticipa-tion by the Indian muslim community in international celebration of the event in foreign countries and under the auspices of foreign organisations; and

(d) if sO, in what manner?

THB MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The details are being finalised.

(c) and (d) Proposals received will be considered on merit.

Deep Sea Fishing Trawlers

*242. SHRI K. CHATHUNNI MASTER: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the number of fishing trawlerg engaged in deep sea fishing in the country; and

(b) whether there is any public sector venture in this regard,, if 30, what are the details thereof?

†The sitting of the Rajya Sabha on Wednesday, the 20th June, 1980 was adjoxirned without transacting any business. Answers to Questions put down in the list for that day, were laid on the Table of the House on Thursday, the 26th June, 1980.